GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2073 ANSWERED ON:27.03.2012 ACTION AGAINST CORRUPT OFFICIALS BY CPWD Singh Shri Pashupati Nath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of complaints received by the Vigilance Department of Central Public Works Department (CPWD) against the corrupt officials of CPWD during each of the last

(b) the details of action taken against the corrupt officials of CPWD during the said period;

(c) whether some of the officials against whom action were taken/being taken are still holding their posts despite their involvement in corruption; and

(d) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b) As per the available information, the details of complaints received by the Vigilance Department of Central Public Works Department (CPWD) against the officials of CPWD during each of the last three years and the current year are as under:-

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Year No. of complaints No. of cases No. of penalties awarded
received investigated
2009 453 31 30 Group 'A' Officers - 22
Group 'B' Officers - 07
Group 'C' Officer - 01
2010 431 36 15 Group 'A' Officers - 05
Group 'B' Officers - 06
Group 'C' Officers - 04
2011 275 59 21 Group 'A' Officers - 10
Group 'B' Officers - 10
Group 'C' Officer - 01
2012 57 Under process - -
till date
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(c)to(d) As per the available information, some of the officers against whom action were taken/ being taken are still holding their posts. Details are as under:-

1. Shri V.K. Sharma, Chief Engineer (Civil).

2. Shri A.K. Silekar, Superintending Engineer (Civil).

3. Shri P.K. Kulshrestha, Superintending Engineer (Civil).

4. Shri Vimal Kumar, Superintending Engineer (Electrical).

5. Shri C.M. Tiwari, Executive Engineer (Civil).